

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2143
TO BE ANSWERED ON 10.03.2016**

REPRESENTATION OF STATES IN BBMB

2143. SHRI BAHADUR SINGH KOLI:

**Will the Minister of POWER
be pleased to state:**

- (a) whether any meeting was held for providing proper representation to all participating States in BBMB Secretariat;**
- (b) if so, the details of the decision taken in the said meeting;**
- (c) whether the Government had issued direction to BBMB to implement the decision taken in the said meeting; and**
- (d) if so, the action taken in this regard?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) & (b) : In the 122nd meeting of the Board of BBMB held on 26.07.1986, the issue of providing proper representation to all participating States in the Bhakra Beas Management Board (BBMB) Secretariat was also discussed. No specific decision was taken.

(c) : No, Madam.

(d) : Does not arise.
